

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2538
ANSWERED ON 16/12/2025**

LAKHPATI DIDI BENEFICIARIES

2538. Adv. Chandra Shekhar:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and number of women belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes (SC/ST/OBC) and designated as Lakhpati Didis under the target of three crore by 2027 announced in the Budget 2025-26, category-wise;**
- (b) whether the Ministry analysed the proportion of SC/ST women beneficiaries in the current 1.25 crore, especially considering their socio-economic status; and**
- (c) if so, the details of measures proposed for the States where Dalit and Adivasi women reportedly face exclusion from SHGs and Drone Didi training programmes?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT\
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): Lakhpati Didi is an initiative of Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM) with the objective to empower and enable Self-Help Groups (SHG) rural women to earn a minimum income of Rupees one lakh per annum on a sustainable basis, for at least 4 agricultural seasons and/ or business cycles. As of 31.12.2024, 21.45% of total Lakhpati Didis belongs to the SC category, 14.18% belongs to the ST category, and 42.89% belongs to OBC category.

(b) & (c): Under NRLM, women from Vulnerable communities including SC/STs are mobilised into SHGs in coordination with the

States. The target group under DAY-NRLM is determined by a well-defined, transparent and equitable process of participatory identification of poor (PIP), anchored by the members of the target communities. All households identified as poor through the PIP, processes, including households with at least one deprivation, data presented to the Gram Sabha for vetting and subsequently approved by Gram Panchayat and thus become DAY-NRLM Target Group households and are eligible for all the benefits under the programme.

The State Missions have been advised to prioritize Integrated Action Plan (IAP) Districts for DAY-NRLM intensive activities. The Social Management Framework (SMF) for DAY-NRLM focuses on social inclusion, social accountability and social safeguards particularly focusing on marginalized and vulnerable social groups including the Scheduled Castes (SCs) and the Scheduled Tribes (STs) and the Particularly Vulnerable Tribal Groups (PVTGs). Every State has been directed to prepare a social inclusion plan to guide their efforts to mobilize vulnerable groups including the SCs and the STs into SHGs and promote their financial and economic inclusion to ensure better livelihoods.

As per the “Namo Drone Didi” guidelines, the CLFs/State Level Committee identifies one active SHG member to be trained and designated as the drone pilot.
